

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

144(ND)2012

CORAM:

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2019.**

**NAME OF THE COMPANY: M/s. Pitambara Books Pvt. Ltd. V/s. M/s.
Fortune Developers International Pvt. Ltd & Ors.**

SECTION OF COMPANIES ACT: 397/398

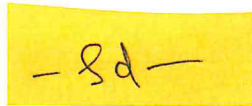
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Advocate for the Petitioner
Mr. Adil Alvi, Advocate for the Respondent

ORDER

Receipt evidencing payment of cost to the Prime Minister's Relief Fund is placed on record.

To come up for final arguments along with CP 144(ND)/2012, which is now listed for 18th March, 2020.



**(L.N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**